

INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

F.No. 70/AT/Jud.Adm/Judicial/Del/2025-26

Dated 23rd March, 2026

NOTICE

It is hereby notified for the information of I-Bench, all the mentioned cases in Annexure –A respectively of the month of April, 2026, are **hereby adjourned sine-die** since the verdicts of Hon'ble Supreme Court in the case of M/s Roca Bathroom Products P. Ltd. 445 ITR 537 is awaiting.

This issue with the approval of Hon'ble Vice-President (DZ).


(ASSISTANT REGISTRAR)

INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

ROCA matters for I-Bench in the month of April, 2026

I-BENCH for 08/04/2026

Srl	Appeal Number	A.Y.	Assessee Name	Remarks
1.	ITA 5905/2024	21-22	A- Global Logic India P. Ltd.	ROCA

I-BENCH for 23/04/2026

Srl	Appeal Number	A.Y.	Assessee Name	Remarks
1.	ITA 5439/2017	11-12	D- ST Microelectronics P. Ltd.	ROCA
2.	ITA 5583/2017	11-12	A- ST Microelectronics P. Ltd.	ROCA
3.	ITA 3827/2024	20-21	A- Jindal Stainless Ltd.	ROCA
4.	ITA 6049/2024	21-22	A- MSD Pharaaceuticals P. Ltd.	ROCA
5.	ITA 6088/2024	21-22	A- Sakata Seed India P. Ltd.	ROCA
6.	ITA 6103/2024	21-22	A- Affle India Ltd.	ROCA
7.	ITA 6146/2024	21-22	A- Promat Fire & Insulation P. Ltd.	ROCA

M.I.
23/03/26

Sent
23/03/26